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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

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NEW DELHI : DATED : 15.09.2004.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, as amended, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures, Vol.2, 2004 - 2009, as amended.

PRODUCT GROUP : FOOD PRODUCTS

The foot note No-2 appearing at the end of existing Standard Input Output Norms Sl.No – E-52 stands deleted.

This issues in Public Interest.

(K.T CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE

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